

Annexure – 3

Name of the corporate debtor: Honest Derivatives Private Limited; Date of commencement of CIRP: 12/07/2024; List of creditors as on: 26/07/2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	State Bank of India	24-07-2024	55,67,53,452.00	57,02,91,351	1,12,70,44,802.77	55,67,53,452.00	Nil	55,67,53,452.00			Nil	No	100.00	Nil	Nil	Nil	57,02,91,351	Nil
	Total		55,67,53,452.00	57,02,91,351	1,12,70,44,802.77	55,67,53,452.00		55,67,53,452.00					100.00%				57,02,91,351	

Security Interest:

1. Charge on all the Companies Immovable properties (including the immovable properties pertaining to the project) present and future.